

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23852/2017

(Arising out of impugned final judgment and order dated 25-04-2017 in FA No. 531/2009 passed by the High Court Of Judicature At Allahabad)

ERAM CHAUDHARY & ORS.

Petitioner(s)

VERSUS

K.N. VERMA (DECEASED) THROUGH LRS Respondent(s)
(FOR ADMISSION and IA No.78381/2017-EXEMPTION FROM FILING O.T. and
IA No.78377/2017-CONDONATION OF DELAY IN REFILING and IA
No.87651/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA
No.87654/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 25148/2017 (XI)
(FOR ADMISSION and I.R. and IA No.82715/2017-CONDONATION OF DELAY
IN FILING and IA No.82722/2017-EXEMPTION FROM FILING O.T. and IA
No.82721/2017-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.
Ms. Vibha Dwivedi, Adv.

Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. Kavin Gulati, Sr. Adv.
Ms. Manpreet Kaur, Adv.
Ms. Shubanghi Jain, Adv.
Mr. Anand Varma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters in the month of July, 2018.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER